

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 281 OF 2016 & IA NO. 98 OF 2018 AND
APPEAL NO. 81 OF 2017 & IA NO. 99 OF 2018

Dated: 28th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NHPC Ltd.

Vs.

Power Grid Corporation of India Ltd. & Ors.

.... Appellant(s)

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sachin Datta, Sr. Adv.
Mr. Rajiv Shankar Divedi
Mr. S.K. Sarkar

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-1

Ms. Suparna Srivastava
Ms. Sanjna Dua for R-2

Mr. Amit Kapur
Ms. Aparajita Upadhyay for R-3

Mr. Sethu Ramalingam for R-4

ORDER

List this matter for hearing on **30.05.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member

tpd/vt

(Justice N.K. Patil)
Judicial Member